

DIVISION BENCH  
COURT - I

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/189(KB)2015  
IVN.P/1(KB)2024,  
IA(COMPANIES.ACT)/209(KB)2023,  
IA(COMPANIES.ACT)/130(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>YASH VARDHAN MALL VS INDRAPURI STUDIOS PVT. LTD.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr. Adv. : For Petitioner in IA 209/2023  
Mr. Nirmalya Dasgupta, Adv.  
Mr. Anujit Biswas, Adv.

Ms. Madhuri Pandey, PCS : For Petitioner  
Mr. Avik Dhar, Adv.

Ms. Manju Bhuteria, Adv. : For R3, R4, R1  
Ms. Urmila Chakraborty, Adv.  
Ms. Pritha Basu, Adv.  
Mr. Debartha Chakraborty, Adv.  
Ms. Bhawna Parasramka, Adv.

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter for arguments on **27/6/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**